

05.01.2015

J-1 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

05.01.2015

COURT NO. 4
HON'BLE MS. JUSTICE GITA MITTAL
HON'BLE MR. JUSTICE J.R.MIDHA

AT 4.00 P.M

1. MAT.APP.(FC) 128/2014 AMARJEET SINGH RANJAN KHOSLA
VS. AMARJEET KAUR H.S. KOHLI

COURT NO. 30
EXTENSION BLOCK (FIRST FLOOR)
HON'BLE MR. JUSTICE SUNIL GAUR

AT 2.15 P.M

1. RSA 66/2013 RAM KARAN PUNEET VERMA
VS. UOI & ORS. ROSHAN LAL GOEL

COURT NO. 28
EXTENSION BLOCK (GROUND FLOOR)
HON'BLE MS. JUSTICE SUNITA GUPTA

AT THE END OF BOARD

1. CRL.A 200/2011 RAM KUMAR @ RAJESH R.N. SHARMA
VS. STATE JASBIR KAUR

HIGH COURT OF DELHI
03RD JANUARY 2015

REGISTRAR (LISTING)

05.01.2015

FOR PRONOUNCMENT OF JUDGMENT (ORIGINAL JURISDICTION)

COURT NO. 35

HON'BLE MR. JUSTICE VIPIN SANGHI

AT 2.15 P.M.

1. O.M.P. 304/2007

MC-ROTEM-MELCO CONSORTIUM & ORS. SHARDUL S. SHROFF, RAKESH
Vs. M/S DELHI METRO RAIL CORPORATION LTD. AGARWAL, MANU NAIR,
M.G. RAMACHANDRAN, NEERAJ
KAUL, ANUJ BERRY, MALAK BHATT,
SAGAR SURI, M.G. RAMACHANDRAN,
PULKIT AGARWAL, A.S. RAO.
